

E-Tender- Minutes of pre-bid meeting – E-Tender No: <u>RBI/Kochi Regional Office/</u> Estate/ 1/25-26/ET/5

Name of the Work: DSITC of 30 KLD capacity STP with Membrane Bio Reactor (MBR) Technology at Bank's Officers' Quarters, Kochi

The Pre-bid meeting for the captioned work was held at 16:00 hrs. on April 08, 2025, at Office Building, as per the Notice Inviting Tender published in RBI website and MSTC Portal.

2. List of Bank's Officials/ bidder's representatives who attended the meeting

The Bank's Officials	Firm/ Prospective Tenderers and their representatives
 Rishu V. Singh, AM(Tech-Civil) Gopika S. V, JE(Civil) 	1. Gopalakrishnan M, Eco Green Tech Pvt Ltd, Coimbatore

3. Minutes of Prebid Meeting:

Shri Rishu V. Singh, AM(Tech-Civil), Estate Section welcomed the participants of the meeting and invited queries, if any, from the prospective bidder regarding the captioned tender. Query put forth by the representative and clarifications given by the Bank are tabulated below:

SI	Queries/ Statements from the firm	Answers/ Clarifications from the
No.		Bank's side if any
1	Whether Civil works in scope of Bank or	As per tender conditions, the Civil
	Contractor, kindly confirm the same	works including foundation structure,
		etc. are in scope of Bank.
2	Bank Solvency to be submitted before or after	As per tender conditions in Part I
	award of work, kindly confirm	document Page 15 (Point E), the Bank
		solvency certificate has to be
		submitted by the bidder along with
		tender Part I documents, since it is
		necessary for Pre-qualification criteria

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3	The EMD has to be deposited by MSME	The EMD shall be submitted by the
-	vendors, kindly confirm.	bidder as per tender conditions.
4	The firm has enquired regarding payment	The terms and conditions for payment
	schedule for the work.	has been mentioned in tender Part I
		document in Schedule F , Clause 7
		from Page 114- 116.
5	The firm have raised query related to	It was made clear to the firm that the
	maintaining BOD level of less than 5 mg/l at	Technical specifications mentioned in
	outlet of STP.	Section VI on Page 92 shall be strictly
		adhered to.
6	The sludge disposal system shall consist of	The sludge disposal system shall be
	sludge bag or Filter press system, kindly	preferably sludge bag system. The
	confirm.	Bidders shall quote accordingly.
7	Whether any other collection tank to be	As per tender Part I document, the
	provided between Collection tank and Anoxic	flow chart for MBR process is
	tank, kindly confirm	available on Page 93. No separate
		tank is to be provided between
		collection tank and anoxic tank.
8	Whether sludge holding tank to provided by	As per tender Part I document, the
	vendor or by Bank, kindly confirm	flow chart for MBR process is
	, , , , , , , , , , , , , , , , , , ,	available on Page 93. The sludge
		holding tank for recirculation of
		additional MLSS is to be provided by
		the Contractor. The Bidder shall quote
		accordingly.
9	The firms have enquired regarding	It was made clear that CAMC will be
-	consumables for CAMC period and skilled	applicable after Defect Liability Period
	operator service charges. (Item No. 2 & 3)	(DLP) of 1 year & Annual Service
		charges for skilled operator after
		handing over of plant and deputing
		operator at site. Any consumable
		required during DLP shall not be paid
		separately. The Contractors shall
		quote accordingly for the Items.

Please note:

- i) This document (minutes of the Pre-Bid meeting) shall form part of the tender.
- ii) The terms and conditions and specifications of the bid document shall continue to remain the same.
- iii) The above amendments/ clarifications are issued for the information of all the intending bidders.

Chief General Manager Reserve Bank of India, Kochi

April 11, 2025